

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5750  
ANSWERED ON:03.05.2005  
UTTAR PRADESH ELECTRICITY REFORMS AMENDMENT BILL  
Jai Prakash Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government of Uttar Pradesh has sent `Uttar Pradesh Electricity Reform (Amendment) Bill 1994` to the Central Government;
- (b) if so, the details thereof; and
- (c) the time by which the necessary consent is likely to be given?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): No, Sir.
- (b)&(c): Does not arise.